

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 392 OF 2022

IN THE MATTER OF:

PRASOON PANT & ANR.

... APPLICANT

VERSUS

UNION OF INDIA & ORS.

....RESPONDENTS

INDEX

SLNo.	PARTICULARS	PAGES
1.	Additional Affidavit on behalf of Uttar Pradesh pollution Control Board	1-2
2.	<u>ANNEXURE-1</u> Copy of the chart regarding status of 22 project	3-4
3.	<u>ANNEXURE-2</u> True copy of the status of these 5 Project	5-6

NEW DELHI

DATED: 20.04.2026



(PRADEEP MISRA & DALEEP DHYANI)

Counsel for U.P. Pollution Control Board

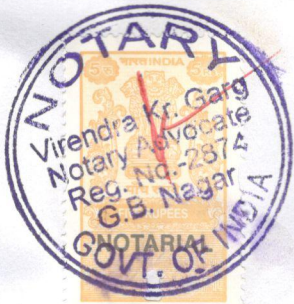
138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

(M.) 9810252518

Email: pradeepmisra@yahoo.com



BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 392 OF 2022

IN THE MATTER OF:-
PROSOON PANT & ANR.

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

....RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF UTTAR PRADESH
POLLUTION CONTROL BOARD

I, Vikas Mishra, S/o. Shri Ganga Sharan Misra, aged about 45 years, Regional Officer, Uttar Pradesh Pollution Control Board, Greater NOIDA, U.P. do hereby solemnly affirm and declare as under:

1. That in the above noted capacity, am well conversant with the facts and records of the present case, hence am competent to swear this affidavit.
2. That U.P. Pollution Control Board has provided details of capital cost of all the projects to Greater NOIDA Authority. The Greater NOIDA Authority has imposed the compensation against 19 Projects vide letter dated 21.01.2026 and again the reminder was sent on 06.04.2026 to the aforesaid 19 projects.



3. That imposition of Environment Compensation against M/s ATS Dolce, Phase-2 (Domus Greens Pvt. Ltd.), Plot No. GH-12A, Sector-Zeta-1, Greater NOIDA, G.B. Nagar and M/s. ATS Home Kraft Nobility, Plot No.-1/GH-04, Sector-4, Greater NOIDA, G.B. Nagar is under process by Greater NOIDA Authority.
4. That against M/s. Galaxy Plaza, Plot No. CS-4/GS-1 Sector 4, Greater NOIDA, Gautam Budh Nagar on furnishing the capital cost by UPPCB, Greater NOIDA Authority has issued notice for imposition of Environmental Compensation.

A copy of chart regarding status of 22 projects is being enclosed herewith and marked as Annexure-1.


5. That out of these 19 projects, 2 projects have submitted reply demonstrating the treated STP water used by them, hence the Greater NOIDA authority has asked them to provide the details so that the same can be verified. Thus, imposition of EC against 5 projects is not final as yet. The status of these 5 projects is being enclosed as Annexure-2.


DEPONENT

VERIFICATION:

I, the above noted deponent do hereby verify that the contents of above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed there form.

VERIFIED ON THIS DAY THE 18th DAY OF APRIL, 2026 AT
GREATER NOIDA.


DEPONENT



ATTESTED
Virendra Kr. Garg
Notary Advocate
Reg. No.-2874
G.B. Nagar

Sr. No.	Name and Address of the Project	EC imposed by GNIDA vide letter dt. 21.01.2026 (Cr.)	Reminder Letter sent by GNIDA vide letter dt. 06.04.2026 regarding deposition of EC/EC imposed
1	M/s Ajnara Sports City, Plot No-SC-02, K.P.-5, Sector-27, Greater Noida	0.7641	0.7641
2	M/s Amaatra Homes (Nandi Infratech Pvt. Ltd.), Plot No-GH-02C, Sector-2C, Sector-10, Greater Noida G. B. Nagar.	2.6771	2.6771
3	M/s Arihant Arden, (Promotor-Arihant Infrastructure Pvt. Ltd.) Plot No-GH-07A, Sector-1, Greater Noida G. B. Nagar.	1.7202	1.7202
4	M/s ATS Dolce , Phase-2 (Domus Greens Pvt. Ltd.) Plot No-GH-12A, Sector-Zeta-1, Greater Noida G. B. Nagar.	Verification of STP treated water procurement is under progress in Sewer Department of GNIDA	Imposition of Environmental Compensation in under process
5	M/s ATS HomeKraft Nobility , Plot No-1/GH-04, Sector-4, Greater Noida G. B. Nagar.	Verification of STP treated water procurement is under progress in Sewer Department of GNIDA	Imposition of Environmental Compensation in under process
6	M/s ATS Kabana High , (DAR Infra Ventures Pvt. Ltd.), Plot No-C-01, Sector-04, Haibatpur, Greater Noida, G. B. Nagar.	3.3548	3.3548
7	M/s Cherry County, ABA group-county infracture (P) Ltd. Plot No-GH-05B,T Sector-T-4, Greater Noida G. B. Nagar.	5.7808	5.7808
8	M/s Eco village -II, Plot No-GH-01. Sector-16B, Greater Noida G. B. Nagar.	6.3703	6.3703
9	M/s Emenox La Solara, Plot No-GH-GH-04, Sector-16, Greater Noida G. B. Nagar.	0.8489	0.8489
10	M/s Eros Sampooranm (Ajay Enterprises Pvt. Ltd.) Plot No-GH-01, Sector-4, Greater Noida G. B. Nagar.	9.4443	9.4443

11	M/s Galaxy North Avenue, Plot No- GC-3/GH-03, Sector-16C, Gaur City-2, Greater Noida G. B. Nagar.	1.4929	1.4929
12	M/s Galaxy Plaza, Plot No-CS -4/GH-01, Sector-4, Greater Noida G. B. Nagar.	Not imposed	Notice Sent by GNIDA on dt. 06.04.2026
13	M/s Galaxy Shoppe, Plot No- GC-03/GH-03, Sector-16C, Gaur City-2, Greater Noida, G. B. Nagar.	0.6871	0.6871
14	M/s Nirala Estate, (Promoter-Nirala Infratech(P) Ltd.) Plot No-GH-04, Sector-Techzone-4, Greater Noida, G. B. Nagar.	15.0218	15.0218
15	M/s North Avenue-II, Plot No-GC-3/GH-03, Sector-16C, Gaur City-2, Greater Noida, G. B. Nagar.	1.4931	1.4931
16	M/s Paramount Emotions (Promoter Paramount Propbuild Pvt. Ltd.) GH-05A Sector-01 Greater Noida. G.B. Nagar.	1.8097	1.8097
17	M/s Ratan Pearls, Plot No-GH-01, Sector-16, Greater Noida, G. B. Nagar.	0.64	0.64
18	M/s Samridhi Grand Avenue, Plot No-GH-09D, SectorTechzone-IV, Greater Noida West, G. B. Nagar.	4.6742	4.6742
19	M/s Sport Village, Plot No-SC-02, K.P.-05, Sector-27, Greater Noida, G. B. Nagar	3.6434	3.6434
20	M/s Stellar Jeevan, (Promotor-Stellar Constellation Projects Pvt. Ltd.) Plot No- GH-03, Sector-1, Greater Noida. G. B. Nagar.	1.870325	1.870325
21	M/s Supertech Ltd., Ecovillage-1 Plot No-8, Sector-1, Greater Noida, G. B. Nagar.	4.5597	4.5597
22	M/s Trident Embassy, (Promotor- Trident Infrahomes Ltd.) Plot No-GH-05B, Sector-1, Greater Noida West, G. B. Nagar	4.2203	4.2203



ग्रेटर नौएडा औद्योगिक विकास प्राधिकरण

प्लॉट न०-1, सैक्टर-के० पी०-4, ग्रेटर नौएडा सिटी, जिला-गौतमबुद्ध नगर (उ०प्र०)।

website: www.greaternoidaauthority.in email id: authorlty@gnida.in

पत्रांक : जल/2026/650

दिनांक: 09/04/2026

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
ए-1, प्रथम तल, शॉपिंग कॉम्प्लेक्स,
बीटा-2, ग्रेटर नौएडा।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं०-392/2022 प्रसून पन्त व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 04.02.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि जिलाधिकारी महोदय की अध्यक्षता में गठित संयुक्त समिति की दिनांक 25.06.2024 को हुई बैठक कार्यवृत्त (दिनांक 04.07.2024 को जारी) के अनुसार परियोजना के निर्माण में खपत जल पर होने वाले व्यय की गणना CPWD द्वारा निर्धारित दर (परियोजना की लागत का 1%) के अनुसार परियोजना की लागत (UPPCB द्वारा उपलब्ध कराये गये रिकार्ड के अनुसार) के सापेक्ष 22 परियोजनाओं में से प्रश्नगत 19 परियोजनाओं पर 1% धनराशि की पर्यावरणीय क्षतिपूर्ति हेतु दिनांक 06.04.2026 को नोटिस जारी कर दिये गये हैं, जिसका विवरण पत्र के साथ संलग्न है। उक्त प्रकरण की Final Hearing दिनांक 23.04.2026 को नियत है।

अतः उक्त के सम्बन्ध में आवश्यक अग्रिम कार्यवाही अपने स्तर से करना चाहें।

संलग्नक:-उपरोक्तानुसार।

(विनोद कुमार)

वरिष्ठ प्रबन्धक (जल)

प्रतिलिपि :

1. जिलाधिकारी महोदय, गौतमबुद्ध नगर, ग्रेटर नौएडा को सादर अवलोकनार्थ।
2. स्टाफ ऑफिसर को, अपर मुख्य कार्यपालक अधिकारी (एस०के०/एस०वाई०) महोदय के सादर अवलोकनार्थ।
3. विशेष कार्याधिकारी (ए०पी०) महोदय को सूचनार्थ।
4. महाप्रबन्धक (अभियंत्रण-जल) महोदय को सादर सूचनार्थ।
5. हाईड्रोलॉजिस्ट, उ०प्र० भूगर्भ जल विभाग, ए०ई०-18, अंसल गोल्फ लिंक-2, निकट तिलपता गोल चक्कर ग्रेटर नौएडा को सूचनार्थ।
6. प्रभारी विधि अधिकारी को सूचनार्थ।
7. सम्बन्धित प्रबन्धक/सहायक प्रबन्धक-जल का आवश्यक कार्यवाही हेतु।
8. सम्बन्धित पत्रावली।

वरिष्ठ प्रबन्धक (जल)

AEE/SE

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-392/2022 प्रसून पन्त व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य

Name and Address of the Project	Notice Issued/Reminder/Final Notice	Reply With Date	Time Period	Quantity of STP Water (In KL)	Remark
M/s ATS Dolce , Phase-2 (Domus Greens Pvt. Ltd.) Plot No-GH-12A, Sector-Zeta-1, Greater Noida G. B. Nagar.	जल/2025/95, दिनांक-24.04.2025 जल/2025/286, दिनांक-10.06.2025 जल/2025/610, दिनांक-14.08.2025	बिल्डर द्वारा नोटिस प्राप्त कर लिया गया है। परन्तु नोटिस का जवाब नहीं दिया गया है।	-	-	बिल्डर द्वारा दिये गये संशोधित गणना के प्रपत्र के माध्यम से परियोजना में प्रयुक्त STP जल खपत की गणना प्रक्रियाधीन है।
2 M/s ATS HomeKraft Nobility , Plot No-1/GH-04, Sector-4, Greater Noida G. B. Nagar.	जल/2025/96, दिनांक-24.04.2025 जल/2025/287, दिनांक-10.06.2025 जल/2025/611, दिनांक-14.08.2025	बिल्डर द्वारा नोटिस प्राप्त कर लिया गया है। परन्तु नोटिस का जवाब नहीं दिया गया है।	-	-	बिल्डर द्वारा दिये गये संशोधित गणना के प्रपत्र के माध्यम से परियोजना में प्रयुक्त STP जल खपत की गणना प्रक्रियाधीन है।
3 M/s Galaxy Plaza, Plot No-CS -4/GH-01, Sector-4, Greater Noida G. B. Nagar.	जल/2025/87, दिनांक-24.04.2025 जल/2025/293, दिनांक-10.06.2025 जल/2026/611, दिनांक-06.04.2026	Received on dt. 18.06.2025	15.06.2015 से 17.09.2021	NOIDA STP 36000 KL	UPPCB द्वारा परियोजना की लागत उपलब्ध कराये जाने के सापेक्ष दिनांक 06.04.2026 को प्रथम नोटिस भेजा गया है।
4 M/s. Paramount Emotions (Promoter Paramount Propbuild Pvt. Ltd.) GH-05A Sector-01 Greater Noida. G.B. Nagar.	जल/2025/616, दिनांक-14.08.2025	Received on dt. 20.08.2025		NOIDA STP 6500 KL GREATER NOIDA STP 6500 KL	नौएडा प्राधिकरण को नोटिस का सत्यापन किये जाने हेतु पत्राचार किया जा चुका है।
5 M/s Nirala Estate, (Promoter-Nirala Infratech(P) Ltd.) Plot No- GH-04, Sector-Techzone-4, Greater Noida, G. B. Nagar.	जल/2025/89, दिनांक-24.04.2025 जल/2025/295, दिनांक-10.06.2025	Received on dt. 29.04.2025 Received on dt. 20.06.2025	01.07.2021 से 30.04.2024	NOIDA STP 30000 KL	नौएडा प्राधिकरण को नोटिस का सत्यापन किये जाने हेतु पत्राचार किया जा चुका है।

सहायक प्रबन्धक
ग्रेटर नौएडा औद्योगिक
विकास प्राधिकरण

Yal
विनोद कुमार
वरिष्ठ प्रबन्धक
ग्रेटर नौएडा प्राधिकरण